



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17		For hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIXAYAN for Jaganpampathy Assts 9886691331	Respondent	
2	VEDANTH CHUGH 9900132222	PETITIONER	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. At their request matter is adjourned to 13/12/2017.


Member (T)


Member (J)